

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 13/73(4)/Chd/2017.

Mr. Virender Kumar HUF

...Petitioner

Versus

M/s. Hind Inns and Hotels Limited.

...Respondent.

Present: Ms. Eshna Kumar, Advocate for petitioner.
Mr. Yashpal Gupta, Advocate for respondent.

The matter be submitted to the Hon'ble President, Principal Bench, National Company Law Tribunal, New Delhi with a request to transfer the same to some other Bench of which one of us [Justice R.P. Nagrath, Member (Judicial)] is not a Member. The record be sent immediately.



(Justice R.P. Nagrath)
Member(Judicial)



(Deepa Krishan)
Member(Technical)

April, 26, 2017
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